

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench At Ahmedabad**

REGIONAL BENCH- COURT NO.3

**Service Tax Appeal No. 13379 of 2013
With
Service Tax Cross-objection No.13977 of 2013**

[Arising out of OIA-BVR-EXCUS-000-APP-77-13-14 passed by Commissioner of Central Excise and Service Tax-AHMEDABAD-III]

C.C.E. & S.T.-Bhavnagar

Plot No.6776/B-1...Siddhi Sadan, Narayan Upadhyay Marg,
Beside Gandhi Clinic, Near Parimial Chowk,
Bhavnagar,Gujarat-364001

.....Appellant

VERSUS

Jinny Marine Traders

1306/1311, Gidc Estate,
Veraval,
Junagadh-Gujarat.

.....Respondent

APPEARANCE:

Sh. S. K. Shukla, Superintendent (AR) for the Appellant
None appeared for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
 HON'BLE MEMBER (TECHNICAL), MR. RAJU**

FINAL ORDER NO. A/12051 / 2019

DATE OF HEARING: 28.10.2019

DATE OF DECISION: 28.10.2019

RAMESH NAIR:

Revenue filed a letter to withdraw the appeal on monetary limit, as per Government's Litigation Policy Instruction vide F. No. 390/Misc./116/2017-JC dated 22.08.2019, as the amount involved in the appeal is less than Rs. 50 Lakhs. Accordingly, the appeal is dismissed as withdrawn.

(Dictated and pronounced in the open court)

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(RAJU)
MEMBER (TECHNICAL)**